

(b) if so, the details thereof; and

(c) the total amount allocated for this scheme for the current financial year?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). During the 8th Five Year Plan (1992-93 to 1996-97) the Ministry of Welfare propose to initiate new schemes in consultation with the Planning Commission and Ministry of Finance.

(c). The question does not arise.

Hostel for SCs/STs in Bihar

2826. SHRI MAHENDRA BAITHA: Will the Minister of WELFARE be pleased to state:

(a) the number of hostels constructed for the Scheduled Castes/Scheduled Tribes in Bihar during last three years, district-wise;

(b) the number of hostels under constructions or proposed to be constructed; and

(c) the extent of financial assistance provided by the Government?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Three hostels for SCs/STs have been constructed during last three years one each in Districts of Palamau, Ranchi and Sahabganj of Bihar.

(b) 22 Girls' hostels and 47 Boys' hostels are under construction.

(c) Rs. 1,47,10,300/- under Girls' hostel Scheme and Rs. 1,41,15,000/- under Boys' hostel Scheme have been provided to the State Government during the last three years.

Scheme to Rehabilitate Displaced Persons

2827. SHRI AVTAR SINGH BHADANA:
SHRI KODIKUNNIL SURESH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have chalked out any scheme to rehabilitate the families displaced due to the activities of terrorists and militants in Punjab and Kashmir; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). It is hoped that the migrants from Kashmir and Punjab would be able to return to their original places of residence with the improvement of the situation. Their rehabilitation outside is not contemplated. The State Governments concerned however extend them relief assistance to take care of their immediate needs.

[English]

LTTE Activities

2828. SHRI K. MURALEEDHARAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the presence of any LTTE training camp in Tamil Nadu has come to the notice of the Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE